

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2830/2003

This the 5th day of December, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Jerowan Jeswara,
S/o late Subedar Jeswara,
R/o Village - Vidyapur,
Post Office - Kachhuwan,
District - Mirzapur.

(By Advocate: Sh. Ashok K. Jaiswal)

Versus

1. Union of India through
General Manager Eastern Railway,
Kolkata.
2. Senior Divisional Account Officer,
Eastern Railway,
Sealdah.
3. District Traffic Superintendent,
Eastern Railway,
Sealdah.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

OA is dismissed for want of territorial jurisdiction as the cause of action has arisen under the territorial jurisdiction of Calcutta Bench even applicant is not showing any plausible document to substantiate his claim that the case can be heard at Principal Bench. Applicant is at liberty to file a fresh OA before an appropriate bench.


(KULDIP SINGH)

Member (J)

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